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Title: The Minister of State of the Ministry of Commerce and Industry made a statement regarding status of implementation of the recommendations contained in the 112<sup>th</sup> Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/ observations contained in the 107<sup>th</sup> Report of the Committee on Demands for Grants (2013-14), pertaining to the Department of Commerce, Ministry of Commerce and Industry

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam Speaker, I beg to lay the statement on the status of implementation of recommendations contained in the 112<sup>th</sup> Report of Standing Committee on Commerce.

The Department Related Parliamentary Standing Committee in its 112<sup>th</sup> Report has made 17 further recommendations/observations including one observation mentioned in Chapter-IV for final reply. Action in respect of three observations/recommendations have completed, action in respect of three recommendations/observations have been under consideration, and no further action is required in respect of nine recommendations/observations and action in two paras pertains to Reserve Bank of India. A copy of the implementation report along with the final reply in respect of observations/recommendations contained in Chapter IV also are annexed herewith.

HON. SPEAKER: Now, the House will take up 'Zero Hour'.

Shri Prem Singh Chandumajra.

...(Interruptions)

HON. SPEAKER: I have called him first.

...(Interruptions)

**माननीय अध्यक्ष :** उनका भी सस्पेन्शन के लिए नोटिस था।

â€¦(व्यवधान)

**माननीय अध्यक्ष :** मैंने आपको कल भी बोलने के लिए समय दिया था और आज भी आपको बोलने के लिए समय दे दूंगी, लेकिन पहले चन्द्रमाजरा जी बोलेंगे।

â€¦(व्यवधान)